# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

#### SINGLE MEMBER BENCH

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.320/09/HDB/2017
NAME OF THE COMPANY	KSK Mahanadi Power Co. Ltd
NAME OF THE PETITIONER(S)	Track & Towers Infratech Pvt Ltd
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co. Ltd
UNDER SECTION	Sec 9 of IBC

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1. SURYAHARAYAFA	ADVOCATE	98998CCSSL	1. Dital
		II.	

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		The state of the s	
1			

## ORDER

Heard Mr. Y. Suryanarayana, learned counsel for the Petitioner. None appeared for the Respondent even though the case is listed twice earlier on 20.12.2017 and 08.01.2018. In order to give one more opportunity to the Corporate Debtor. The matter is posted to 30.01.2018. The learned counsel for the Petitioner is permitted to take personal notice of the Respondent and submit proof.

MEMBER (Judi)